

of 1983. Problem villages are broadly those which suffer from chronic scarcity or with unsafe sources of water.

(b) Yes, Sir.

(c) During the years 1980-81 and 1981-82, a total amount of about Rs. 665 crores was spent under the States Sector Minimum Needs Programme and Centrally Sponsored Accelerated Rural Water Supply Programme. The expenditure figures for the year 1982-83 will be available only after the end of the financial year.

(d) The target for the Sixth Plan period is to cover about 2.31 lakh problem villages against which a total of 79,864 problem villages were covered up to the end of December, 1982. The percentage coverage comes to 34.61.

(e) High priority has been accorded to the programme which has been included in the new 20-Point Programme. Higher outlays have also been made for the programme in the Sixth Five Year Plan compared to the Fifth Plan. As drinking water supply is a State subject and schemes are implemented by the State Governments the matter was discussed with representatives of State Governments at the conference held in January, 1983 in New Delhi. The conference resolved that all State Governments may take urgent steps to step up the pace of implementation of the programme during the remaining period of the Sixth Plan.

Money spent for Asian Games Stadia or sports facilities in States

103. SHRI XAVIER ARAKAL: Will the Minister of SPORTS be pleased to state:

(a) whether Government have spent any money in States other than Delhi for the Asian Games Stadia or building sports facilities; and

(b) if so, details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b). The Special Organising Committee for IX Asian Games gave Rs. 5 lakhs to Rowing Federation of India for developing infrastructural facilities at Ramgarh Lake at Jaipur (Rajasthan) in connection with conducting Rowing event for Asiad, 1982.

Funds were also made available to Asian Games Yachting Organising Committee for providing facilities in connection with the Yachting event at Bombay.

Guidelines to States for land consolidation programme

104. SHRI A. C. DAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether his Ministry has sent guidelines to various States to implement land consolidation programme;

(b) if so, the steps taken by those States in this regard;

(c) what specific measures have been taken in Orissa to implement the above programme so far; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) and (b). As recommended in the Sixth Five Year Plan all the State Governments have been requested to implement the scheme of consolidation of land holdings. A target of 39.8 lakh hectares has been fixed for the Sixth Plan period. Since beginning upto the end of 1981-82, 486.31 lakh hectares have been consolidated in the country.

(c) and (d). In Orissa 1.69 lakh hectares have been consolidated upto 1981-82 and the target for completion of consolidation has been fixed at 2 lakh hectares for 1982-83.